

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

(IB)-238(ND)/2018

In the matter of:

M/s. Jai Bhole Steel Works ... Applicant
Vs.
M/s. Oliver Engineering Pvt. Ltd. ...Respondent

SECTION: Under Section 9 of IBC Code, 2016

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 08.05.2018

For the Applicant

Mr. Ajay Garg & Mr. Mahesh
Sharma, Advs.

For the Respondent

Mr. Sharad Kharra, Advs.

ORDER

Ld. Counsel for the respondent requests for adjournment as the main arguing counsel is not available today. In the mean while parties are directed to explore the possibility of settlement if any otherwise the matter will be heard on merit. For further consideration on 28th May, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**